

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/314(KB)2019
IA(I.B.C)/750(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	ARVIND INDUSTRIALS PRIVATE LIMITED VS SHREE GAJAPATI PAINTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rasik Singhania,] Liquidator-in-person

ORDER

1. Ld. Liquidator in person present.
2. This application has been filed by the Liquidator to place on record the 13th Progress Report, which is placed at page 8 to 17 onwards of the application. This application is supported by an affidavit which is placed at page 5-7 onwards of the application. The 13th Progress Report is taken on record, Since the purchaser has asked three months to complete the registration process, and, accordingly this IA(I.B.C)/750(KB)2024 is **disposed of.**
3. The matter was supposed to come up on **26th April, 2024** in view of the chain circumstances the matter is posted to **13th June, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**